

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 37422/2017

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN SAMITI & ANR.
Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

(IA No.5388/2018-EXEMPTION FROM FILING O.T. and IA
No.5385/2018-CONDONATION OF DELAY IN REFILING)

Date : 22-01-2018 This petition was called on for hearing today.

For Petitioner(s) Ms. Shruti Bist, Adv.
Ms. S. Janani, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling is condoned.

Registry to proceed further.

SANJAY PARIHAR
Registrar

MG